

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON
07-03-2023 (TUESDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : JUSTICE (RETD.) SMT. T. KRISHNA VALLI, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Connexions Retail Stores Pvt Ltd

PETITION NUMBER : CP/1414/IB/2018

APPLICATION NUMBER: [202] a) IA/258/IB/2020
b) IA/152(CHE)/2021

COMMON ORDER

None appears on behalf of the Applicant. Ld. Counsel for Respondent is present.

It is seen vide order dated 31.01.2023, Respondent was directed to bring on
record of the e-portal in the respective folder of IA/258/IB/2020.

Counsel for Respondent seeks and is granted two days to bring on record of then
e-portal from the date of this order.

List the matter on 18.04.2023 for further hearing.

-SD-
SAMEER KAKAR
MEMBER (TECHNICAL)

SS

-SD-
Justice (Retd.) T.KRISHNA VALLI
MEMBER (JUDICIAL)